

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5603/2024

REKHA SINGH

Appellant(s)

VERSUS

THE STATE OF UP & ORS.

Respondent(s)

Date : 23-02-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ajay Kumar Singh, AOR
Mr. Yatharth Singh, Adv.
Ms. Shrishti Gautam, Adv.
Mr. Divyansh Singh, Adv.
Mr. Vikash Singh, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.
Mr. Syed Mehdi Imam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Reply has already been filed by respondent No.3.

Soft copies of High Court and Trial Court records have been received and as per office report soft copy of the same has already been provided to Ld. counsels for the parties through E-mail again on 20.02.2026 and Ld. counsel has already been informed to collect the soft copy from the Registry.

contd..

In light of the Death Certificate with regard to deceased respondent No.2, Ld. Counsel for the appellant to file appropriate application within two weeks, as a last opportunity. If such an application is filed as above, list on 2.4.2026, else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

Copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar